

Operators have been generally observing the rules laid down by the Director General of Civil Aviation (DGCA) including maintaining of the minimum complement of engineers with valid licences in five different areas in respect of aircraft with All Up Weight of 15,000 kg and above as required. However, whenever any violation of the rules is found to have taken place, action is taken against the erring personnel and the operators.

(d) The ground facilities on the air side such as runways, taxiways, apron etc. are considered adequate. Facilities on city side are being augmented to cope up with the traffic generated by private taxi operators.

(e) and (f). Inadequacy of equipment and manpower has been felt at certain airports. Common user terminal equipment is being provided wherever so needed to bring about the economies of scale and to facilitate smooth flow of passengers.

[*Translation*]

Regional Rural Banks

*596. SHRI PHOOL CHAND VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether the services of Regional Rural Banks are likely to be discontinued in the rural areas;

(b) if so, the reasons therefor;

(c) whether crores of rural farmers, workers and small artisans who used to earn their livelihood by taking loans will now be deprived of the facility as a result thereof; and

(d) if so, the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir.

(b) to (d). Do not arise.

[*English*]

Foreign Institutional Investors

*597. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have given specific incentives to Foreign Institutional Investors to invest funds in specific sectors;

(b) if so, the details of different incentives and tax rules for domestic and foreign investors in stocks and shares; and

(c) the reasons for two different sets of rules for domestic and foreign investors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir, There are no sector specific incentives offered to Foreign Institutional Investors (FIIs) investing in Indian Capital Markets.

(b) and (c). Do not arise.